

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 2971 OF 2001

MADHUMATI ATCHUT PARAB

Appellant (s)

VERSUS

RAJARAM V. PARAB & ORS.

Respondent(s)

Date: 16/09/2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE

HON'BLE MR. JUSTICE AFTAB ALAM

For Appellant(s) Mr.Dhruv Mehta, Adv.

Mr.Harshvardhan Jha, Adv.

Mr.T.S.Subasish, Adv.

for M/s. K.L. Mehta & Co., Advs.

For Respondent(s)

UPON being mentioned the Court made the following  
ORDER

Heard learned counsel for the petitioner.

Judgment reserved.

Written submissions, if any, be filed within a week.

(Satish K.Yadav)

Court Master

(Phoolan Wati Arora)

Court Master

LIST OF BOOKS CITED :-

1. AIR 1960 Bombay 56
2. AIR 1953 Bombay 241
3. (1993) 3 SCC 123 at 126 (para 2)
4. AIR 1966 SC 166